## Annexure- 4 Name of the corporate debtor: Empee Sugars and Chemicals Limited; Date of commencement of CIRP: 24-02-2022; List of creditors as on: 02-08-2022

(Amount in ₹)														
Sl. No.	Name of	Identificat Details of claim received			Details of claim admitted					Amount of	Amount	Amount of	Amount of	Remarks, if any
	creditor	ion No.	Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	contingent	of any		claim under	
			receipt	claimed	claim	claim	covered by	related	share in CoC	claim	mutual	admitted	verification	
					admitted		guarantee	party?			dues, that			
											may beset-			
											off			
1	Emme			3,780,010,222	1,977,723,622	T	N1:1	YES	0	NT:1	Nil	1,802,286,600	N1:1	
1	Empee Distilleries			5,780,010,222	1,977,725,022	Unsecured	INII	1 2.5	0	1811	INII	1,802,280,000		Interest calculated from date of AGM held on
	Limited													29th Sep 2018 where in the resolution for voting in favour of conversion of Share Application
			21/05/22											Money into Unsecured Loan was passed at
			21/05/22											AGM. Interest as per Section 42(6) of
														Companies (Acceptance of Deposits) Rules,
														2014.
Total	Total				1,977,723,622				0			1,802,286,600		

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Note: Claim accepted subject to reconciliation with complete/correct books of accounts/ records yet to be provided by Corporate Debtor to RP.